



# The Calcutta Gazette

## Extraordinary

Published by Authority

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THURSDAY, FEBRUARY 23, 1939.

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### PART I

Orders and Notifications by the Governor of Bengal, the High Court,  
Government Treasury, etc.

#### GOVERNMENT OF BENGAL.

Home Department.

Political.

#### NOTIFICATION.

No. 934P.—23rd February 1939.—  
His Excellency the Right Honourable  
the Lord Brabourne, G. C. S. I.,  
G. C. I. E., M. C., Governor of Bengal,  
died at twelve minutes to eleven o'clock  
on the morning of the twenty-third  
February, 1939.

Official mourning will be observed  
until further orders.

All Flags on Government and Public  
Buildings in Bengal shall be hoisted at  
half-mast high to-day and to-morrow.

E. N. BLANDY,  
Secy. to the Govt. of Bengal.



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#### GOVERNMENT OF BENGAL.

##### Finance Department.

##### Miscellaneous.

##### NOTIFICATION.

No. 330-Mis.—23rd February 1939.—It is hereby declared under section 25 of the Negotiable Instruments Act, XXVI of 1881, that Friday, the 24th February 1939, shall be a public holiday in Bengal on account of the demise of the Right Honourable the Lord Brabourne, G.C.S.I., G.C.I.E., M.C.

D. GLADDING,  
*Secy. to the Govt. of Bengal.*